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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now Papers to be laid.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): I beg to lay on the Table a copy of the Proclamation (Hindi and English versions) dated 11<sup>th</sup> September, 2010 issued by the President under clause (2) of article 356 of the Constitution revoking the earlier Proclamation issued by her on 1<sup>st</sup> June, 2010 in relation to the State of Jharkhand published in Notification No. G.S.R. 750(E) in Gazette of India dated 11<sup>th</sup> September, 2010 under article 356(3) of the Constitution.

(Placed in Library, See No. LT 3161/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS): I beg to lay on the Table:-

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of Section 3 of the Essential Commodities Act, 1955:-

- (i) The Removal of (Licensing Requirements, Stock Limits and Movement Restrictions) on Specified Foodstuffs (Amendment) Order, 2010 published in Notification No. S.O. 2361(E) in Gazette of India dated 29<sup>th</sup> September, 2010.

(Placed in Library, See No. LT 3162/15/10)

- (ii) The Sugarcane (Control) (Second Amendment) Order, 2010 published in Notification No. S.O. 2452(E)/Ess. Com./Sugarcane, in Gazette of India dated 7<sup>th</sup> October, 2010.

(2) A copy each of the following Notifications (Hindi and English versions) issued under sub-section (1) of Section 3 of Destructive Insects and Pests Act, 1914:-

(Placed in Library, See No. LT 3163/15/10)

- (i) The Plant Quarantine (Regulation of Import into India) (Second Amendment) Order, 2010 published in Notification No. S.O. 2095(E) in Gazette of India dated 27<sup>th</sup> August, 2010.

(Placed in Library, See No. LT 3164/15/10)

- (ii) The Plant Quarantine (Regulation of Import into India) (Third Amendment) Order, 2010 published in Notification No. S.O. 2284(E) in Gazette of India dated 15<sup>th</sup> September, 2010.

(Placed in Library, See No. LT 3165/15/10)

- (iii) The Plant Quarantine (Regulation of Import into India) (Fourth Amendment) Order, 2010 published in Notification No. S.O. 2516(E) in Gazette of India dated 11<sup>th</sup> October, 2010.

(Placed in Library, See No. LT 3166/15/10)

(3) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Food Corporation of India for the year 2008-2009 within the stipulated period of nine months after the close of the accounting year.

(Placed in Library, See No. LT 3167/15/10)

(4) A copy of the Statement (Hindi and English versions) explaining reasons for not laying the Annual Report and Audited Accounts of the Jammu & Kashmir Horticultural Produce Marketing and Processing Corporation Limited for the years 1994-1995 to 2009-2010 within the stipulated period of nine months after the close of the respective accounting years.

(Placed in Library, See No. LT 3168/15/10)

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